



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday, 14th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 1

[DIVISION BENCH-I]

**NO ADJOURNMENT WILL BE PERMITTED IN
ITEM NOS. 1 TO 13 & 21 TO 67 AND WILL
BE HEARD ON DAY-TO-DAY BASIS**

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- TOP OF THE LIST -				
21	WA/59/2023 PART-HEARD (HEARING), BY SLIP, WITH WP(C)/1762/2019 (D/O), WP(C)/1766/2019 (D/O), WP(C)/2376/2019 (D/O), WP(C)/2374/2019 (D/O), WP(C)/1727/2019 (D/O), WP(C)/1442/2019 (D/O), WP(C)/820/2019 (D/O), WP(C)/2131/2019 (D/O), WP(C)/2513/2019 (D/O), WP(C)/7891/2018 (D/O), WP(C)/1749/2019 (D/O), WP(C)/2163/2019 (D/O), WP(C)/131/2019 (D/O), WP(C)/7098/2018 (D/O), WP(C)/863/2019 (D/O), WP(C)/779/2019 (D/O), WP(C)/2621/2018 (D/O), WP(C)/2625/2018 (D/O), WP(C)/7768/2018 (D/O), WP(C)/5809/2018 (D/O), WP(C)/608/2018 (D/O), WP(C)/8523/2018 (D/O), WP(C)/8117/2018 (D/O), WP(C)/954/2019 (D/O)	KAMAL DEBNATH Versus THE STATE OF ASSAM AND ANR. A	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
22	WA/75/2020	SMTI PALLABI SARMA CHAUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR A C BORBORA MRS. R BORBORA MR. U K NAIR MR. R SINGHA MR. M P SHARMA	GA, ASSAM
23	WA/98/2020	PALLAVI SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. P N SHARMA MR. B PRASAD MR. D DOLEY	GA, ASSAM

24	WITH WA/101/2020	SMTI RUMI SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS. N MAHANTA	GA, ASSAM
25	WITH WA/103/2020	DWITHUN BORGAYARY Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
26	WITH WA/110/2020	DHRUBOJYOTI CHAKRABORTY Versus THE STATE OF ASSAM AND 4 ORS.	MS. S D GUPTA MR. N DHAR	SC, APSC SR, GA, ASSAM
27	WITH WA/111/2020	KAVITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM
	WITH I.A.(Civil)/1937/2023 in WA/111/2020	KAVITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY	GA, ASSAM
28	WITH WA/118/2020	SUSOVAN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. N DHAR MS. S DASGUPTA	GA, ASSAM SC, APSC
29	WITH WA/119/2020	SRI BHASKAR DUTTA DAS Versus STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
30	WITH WA/125/2020	AMRIT JYOTI SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
31	WITH WA/126/2020	HARSHAJYOTI BORA AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. I KALITA	GA, ASSAM
32	WITH WA/127/2020	BHASKAR CHANDRA DEVA SARMA Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
33	WITH WA/128/2020	KUNAL DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
34	WITH WA/131/2020	DEBAJIT BORA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
35	WITH WA/137/2020	NIPAN KR PATHAK Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
36	WITH WA/141/2020	PRASENJIT KR. GHOSH Versus THE STATE OF ASSAM AND 2 ORS	MR S S DEY MR. N J KHATANIAR	SC, TRANSPORT
37	WITH WA/147/2020	JATINDRA PRASAD BARUAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. R P KAKOTI SR. ADV. MR A B DEY MR. S A HUSSAIN MR D J HALOI MR. S SUTRADHAR	GA, ASSAM

38	WITH WA/154/2020	JYOTIRMOY ADHIKARY Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM
39	WITH WA/155/2020	BADRUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. A B T HAQUE	GA, ASSAM MR. A K THAKUR
40	WITH WA/163/2020	BARNALI DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR. D GAGAI MR F KHAN MS D BARUAH MS B BARMAN MR. M S HUSSAIN	GA, ASSAM
41	WITH WA/169/2020	MANZOOR ELAHI LASKAR Versus THE STATE OF ASSAM AND 2 ORS.	MR. A B T HAQUE	GA, ASSAM
42	WITH WA/174/2020	KAUSHIK KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
	WITH I.A.(Civil)/1918/2020 in WA/174/2020	KAUSHIK KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
43	WITH WA/180/2020	BARNALI DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
	WITH I.A.(Civil)/1930/2020 in WA/180/2020	BARNALI DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
44	WITH WA/185/2020	UTPAL BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
	WITH I.A.(Civil)/2001/2020 in WA/185/2020	UTPAL BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
45	WITH WA/196/2020	SABBIRA IMRAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. N J KHATANIAR MR. K P PATHAK MR. A B T HAQUE	GA, ASSAM
46	WITH WA/206/2020	SAIBUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
47	WITH WA/213/2020	MD. MUSTAFA AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	GA, ASSAM
48	WITH WA/219/2020	SMTI. LEENA KRISHNA KAKATI Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
49	WITH WA/26/2021	GULSHAN DAOLAGUPU Versus THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	SR. GA, ASSAM

50	WITH WA/31/2021	BHARGAV PHUKAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
51	WITH WA/47/2021	GANESH CHANDRA DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR N DUTTA MR. N N B CHOUDHURY MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
52	WITH WA/50/2021	DILIP KUMAR KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
53	WITH WA/58/2021	MOON MAZOOMDER Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
54	WITH WA/185/2021	RHITURAJ NEOG Versus THE STATE OF ASSAM AND 3 ORS.	MR K P PATHAK MR. N J KHATANIAR	GA, ASSAM SC, FINANCE
55	WITH WA/216/2021	ANIRUDHYA ROY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
56	WITH WA/217/2021	HIMANGSHU CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
57	WITH WA/277/2021	JOYDEV MAHANTA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
58	WITH WA/279/2021	RAJU SAHA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
59	WITH WA/321/2021	SUNAYANA AIDEW Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K MUNIR MR. S A HUSSAIN MR D J HALOI	GA, ASSAM SC, FINANCE
60	WITH WA/333/2021	HARSHAJYOTI BORA AND 7 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. J PATOWARY	GA, ASSAM
61	WITH WA/14/2022	SURANJITA HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. J PATOWARY MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
62	WITH WA/93/2022	SRABANTI SENGUPTA Versus THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
63	WITH WA/95/2022	GEETALI DOLEY Versus THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
64	WITH WA/96/2022	MANAS PRATIM HALOI Versus THE STATE OF ASSAM AND 4 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	

65	WITH WA/159/2022	DIPAK KHANIKAR Versus THE STATE OF ASSAM AND 2 ORS	MS H AHMED MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN MS. R TALUKDAR	GA, ASSAM
66	WITH WA/22/2023	VIKASH KUMAR PINCHA Versus THE STATE OF ASSAM AND ANR. H	MR. P J SAIKIA MS D DUTTA	MR. B GOGOI SC, FINANCE DEPTT.
67	WITH WA/335/2023	ABHISHEK BORBORA Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	SC, EXCISE DEPTT.
- FOR ORDERS -				
68	I.A.(Civil)/2745/2023 B/O in WA/7880/2023	NURJAMAN HAQUE @ NURZAMAN HAQUE Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	SC, ELEM. EDU SC, AG
	WITH WA/7880/2023 (Filing Number)	NURJAMAN HAQUE @ NURZAMAN HAQUE Versus THE STATE OF ASSAM AND 4 ORS. E	MR. I H SAIKIA	
- FOR FRESH ADMISSION WITH STAY/BAIL -				
69	WA/347/2023 CAVT. NO.10372/023, B/O	JLD CONSTRUCTION PRIVATE LTD Versus THE UNION OF INDIA AND 5 ORS.	MR. K N CHOUDHURY MR. M K DAS MR. U S BORA	MR. P K TIWARI MR. A R GOGOI DY.S.G.I. FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 14/09/2023

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1)	MR. B K DAS	01-09-2023	To	17-09-2023
2)	MS. P DAS	01-09-2023	To	17-09-2023
3)	MRS. V L SINGH	07-09-2023	To	10-11-2023
4)	MR P K KALITA	01-09-2023	To	20-09-2023
5)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
6)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
7)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
8)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
9)	MR. B NATH	14-09-2023	To	11-10-2023
10)	MR J DAS	08-09-2023	To	06-10-2023
11)	MS. A VERMA	11-09-2023	To	16-09-2023
12)	MR J C BORAH	11-09-2023	To	22-09-2023
13)	MR. U K BORTHAKUR	09-09-2023	To	14-09-2023
14)	MR D K DAS	14-09-2023	To	21-09-2023
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20)	MR. M BHAGABATI	13-09-2023	To	15-09-2023
21)	MR N J DAS	13-09-2023	To	14-09-2023
22)	MR. T ISLAM	04-09-2023	To	22-09-2023
23)	MR P KATAKI	14-09-2023	To	14-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 2

[DIVISION BENCH-II]

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

19	I.A.(Civil)/2736/2023 CONNECTED WITH ITEM NO. 2 OF THE DAILY CAUSE LIST in WP(C)/4329/2015	SARIFUDDIN Versus THE STATE OF ASSAM AND 5 ORS	MR. I H LASKAR MR. P K DEKA MR J H LASKAR GA, ASSAM
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1)	MR. B K DAS	01-09-2023	To	17-09-2023
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4)	MR P K KALITA	01-09-2023	To	20-09-2023
5)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
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18)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
19)	MS. T SOM	19-09-2023	To	20-09-2023
20)	MR. M BHAGABATI	13-09-2023	To	15-09-2023
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23)	MR P KATAKI	14-09-2023	To	14-09-2023



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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 7

[SPECIAL DIVISION BENCH]

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
5	Crl.A./389/2018 1005 Y 7 M 12 D :WITH LCR 6 FILES, P.B.-2, FIXED WITH	JASHIM UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR A ALOM MR. A H M R CHOUDHURY	PP, ASSAM
6	Death Sentence Ref./3/2018	THE STATE OF ASSAM Versus JASHIM UDDIN BARBHUIYA	MR. T J MAHANTA (AMICUS CURIAE) PP, ASSAM	MR. K A MAZUMDER (FOR INFORMANT) SRI MRINMOY DUTTA, AMICUS CURIAE MS N K BARBHUIYA (FOR INFORMANT) MR. A MALIK (FOR INFORMANT)

LEAVE NOTE OF ADVOCATES FOR 14/09/2023

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

**[THIS BENCH WILL SIT AFTER RISING OF
THE DIVISION BENCH-I]**

**JUDGMENT WILL BE DELIVERED BY HONOURABLE
MRS. JUSTICE S.P. KHAUND, SITTING SINGLY IN COURT NO. 21]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

1	WP(C)/2899/2023	SWATI BIDHAN BARUAH Versus THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON	MR. D NATH(SR.GA, ASSAM)
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BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 9

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
48 Bail Appln./2834/2023 B/O	HAFIZUR RAHMAN @ HAFJIUR RAHMAN @ HAFIJUL Versus THE STATE OF ASSAM AND ANR	MR. P RAHMAN MR S ISLAM	PP, ASSAM
49 Bail Appln./3212/2023 B/O	MD. AMIR HUSSAIN @ AMIR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
BAIL HEARING			
50 AB/2765/2023 WITH LCR (SCANNED). FIXED.	SHAFIQR RAHMAN TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR. J M A CHOUDHURY MR. A B T HAQUE MS HIMADRI BORAH	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 14/09/2023

1)	MR. B K DAS	01-09-2023	To	17-09-2023
2)	MS. P DAS	01-09-2023	To	17-09-2023
3)	MRS. V L SINGH	07-09-2023	To	10-11-2023
4)	MR P K KALITA	01-09-2023	To	20-09-2023
5)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
6)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
7)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
8)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
9)	MR. B NATH	14-09-2023	To	11-10-2023
10)	MR J DAS	08-09-2023	To	06-10-2023
11)	MS. A VERMA	11-09-2023	To	16-09-2023
12)	MR J C BORAH	11-09-2023	To	22-09-2023
13)	MR. U K BORTHAKUR	09-09-2023	To	14-09-2023
14)	MR D K DAS	14-09-2023	To	21-09-2023
15)	MR S SARMA	09-09-2023	To	18-09-2023
16)	MR R GOENKA	11-09-2023	To	20-09-2023
17)	MR A GOENKA	11-09-2023	To	20-09-2023
18)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
19)	MS. T SOM	19-09-2023	To	20-09-2023

20)	MR. M BHAGABATI	13-09-2023	To	15-09-2023
21)	MR N J DAS	13-09-2023	To	14-09-2023
22)	MR. T ISLAM	04-09-2023	To	22-09-2023
23)	MR P KATAKI	14-09-2023	To	14-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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2:00 PM to 4:30 PM

[For Thursday,14th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST			
14 WP(C)/3978/2012 FIXED	DILIP SAIKIA Versus THE STATE OF ASSAM AND ORS	MR.S CHAKRABARTY MS.R BHATTACHARYYA MR.L P SHARMA	DR.B AHMED SC, CO-OP. MR.D DAS MR.Z AHMED
ADMISSION			
15 WP(C)/420/2023 FIXED	VIKRAMJEET DUTTA Versus UNION OF INDIA AND 5 ORS	MR. U K NAIR MR. S P SHARMA MS U SHARMA MR P R SARMA K AHMED	MRS. R DEVI (C.G.C., R1- R4) MR. B GOGOI (r-5,6) MR A CHALIHA (r-5,6) MR M BHUYAN (r-5,6) DY.S.G.I.
HEARING			
16 WP(C)/1638/2022 FIXED	PRANJAL BORUAH AND 3 ORS Versus OIL AND NATURAL GAS CORPORATION LTD (B)	MR D TALUKDAR MR P CHOWDHURY	MR. B K DAS MR H P GUWALA

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LEAVE NOTE OF ADVOCATES FOR 14/09/2023

1)	MR. B K DAS	01-09-2023	To	17-09-2023
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21)	MR N J DAS	13-09-2023	To	14-09-2023
22)	MR. T ISLAM	04-09-2023	To	22-09-2023
23)	MR P KATAKI	14-09-2023	To	14-09-2023



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[For Thursday,14th September 2023]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING			
8 WP(C)/3719/2017 FIXED	JITEN DEKA Versus THE STATE OF ASSAM and 4 ORS.	MR.S K BARKATAKI MR.D K NATH MS.B SHARMA	GA, ASSAM MR S KHOUND(R-5) MR.D DAS Sr.Adv.R-5

LEAVE NOTE OF ADVOCATES FOR 14/09/2023

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2)	MS. P DAS	01-09-2023	To	17-09-2023
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23)	MR P KATAKI	14-09-2023	To	14-09-2023



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
18 WP(C)/2509/2018 PART-HEARD, FIXED	ON THE DEATH OF SABIR AHMED, HIS LEGAL HEIRS Versus THE ASSAM UNIVERSITY AND 3 ORS. (B)	MR. M DUTTA MR. M ISLAM MR. J BHARALI	SC, ASSAM UNIVERSITY
19 WP(C)/2884/2020 PART-HEARD, FIXED	DHIRAJ KUMAR AND 65 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR B M DEKA (P-10) MS DIRISHA MAHANTA	SC, ELEM. EDU MR. R K D CHOUDHURY, LEARNED ASGI MR. N H BARBHUIYA, SC, NCTE
ORDERS			
20 Cont.Cas(C)/491/2019 FIXED	ARABINDA KUMAR SARMA AND 23 ORS. Versus MONIMALA PHUKAN BORTHAKUR AND 5 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MS. S NEWAR MS. M K BROWN	MR. D SAIKIA (R-5) MR. K GOGOI (R-4,5)
21 Cont.Cas(C)/121/2020 B/O	KASIM ALI AHMED Versus MANINDRA SINGH AND 3 ORS.	MR H DAS MR. B C DEKA	MR. D SAIKIA (R5, R6) MR. K GOGOI MR. K GOGOI MR. A R TAHBILDAR (R5, R6)
HEARING			
22 WP(C)/4615/2013 FIXED	NO. 971170449 CT/GD LEKH RAJ Versus THE UNION OF INDIA and 3 ORS	MRM H AHMED MR.Z RAHMAN MR.M R CHOUDHURY	MRM R ADHIKARI C.G.S.C.
23 WP(C)/7845/2015 FIXED	NO.971420374 CONSTABLE/GD SRI SANTOSH KUMAR Versus THE UNION OF INDIA and 4 ORS	MR B D DAS MR.R SARMA MR.P P BARUAH MRS R DEKA MR. R SARMA	MR. S C KEYAL C.G.C. MR. R K D CHOUDHURY MR.M PHUKANR-1 to 5 ASSTT.S.G.I.
24 WP(C)/3900/2017 FIXED, WITH WP(C)/703/2022(D/O), WITH WP(C)/4291/2018(D/O)	RAFIQUL HUSSAIN and 3877 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR. K N CHOUDHURY MR. K N CHOUDHURY MR. R B PHOOKAN R SARMAH R SARMAH MR.B J TALUKDAR MR. D J DAS MS N MAHANTA MR K J HAZARIKA MS.N DAS MR.D K ROY	SC, WATER RESOURCE

	WITH I.A.(Civil)/1330/2022 in WP(C)/3900/2017	AVTAR SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR. B K GOGOI	SC, WATER RESOURCE
25	WITH WP(C)/4567/2020	SHADAR KHAN AND 44 ORS Versus THE STATE OF ASSAM AND 15 ORS	MR A N AHMED	GA, ASSAM SC, WATER RESOURCE SC, FINANCE
26	WITH WP(C)/194/2021	PRANAB KALITA AND 16 ORS Versus THE STATE OF ASSAM AND 5 ORS.	MR A N AHMED	GA, ASSAM SC, WATER RESOURCE
27	WITH WP(C)/5823/2021	PRANJAL KALITA AND 510 ORS Versus THE STATE OF ASSAM AND 16 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. K M HASSAN MR. D J DAS MS N J BEGUM	GA, ASSAM SC. WATER RESOURCE DEPTT.
28	WITH WP(C)/7209/2021	JOYNAL ABEDIN AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. S RANA	SC, WATER RESOURCE

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LEAVE NOTE OF ADVOCATES FOR 14/09/2023

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
22	RFA/94/2017 WITH LCR, B/O	ATAUR RAHMAN Versus BARPETA KHADEMUL ISLAM SAMAJ and 16 ORS	MR.A R SIKDAR MR S BORTHAKUR MR.N AHMED MR.M H TALUKDAR MR. J ABBAS MR M HANDIQUE	MR P K KALITA, SR.ADV. MR G J SAIKIA MR. S U AHMED MR. K R BOROOAH
23	MACApp./256/2018 WITH LCR, B/O	SMTI RITA KARMAKAR and ANR Versus MUSSTT GOLAPI BEGUM and ANR	MR. M TALUKDAR MS. D KALITA	MR. A TALUKDAR MR. K K BHATTACHARYYA MR J JOHN
24	I.A.(Civil)/3865/2022 in MACApp./156/2014(D/O), B/O in MACApp./156/2014	ANJANA JHA and 4 ORS. Versus NATIONAL INSURANCE CO. LTD. AND ANR.	MS. M DAS MR.N DEBNATH	MS P HUJURI (R-1)
HEARING				
25	MFA/11/2022 WITH LCR, FIXED	UNITED INDIA INSURANCE CO. LTD. Versus MAHINDRA BAYAN AND ANR.	MR. R C PAUL	MR S DUTTA MS B DAS (R-2) MR. S DUTTA
26	MFA/20/2022	UNITED INDIA INSURANCE CO. LTD. Versus PADMALOCHAN DAS AND ANR.	MR. R C PAUL	MR. S DUTTA MS B DAS (R-2) MR. S DUTTA
27	MFA/21/2022	UNITED INDIA INSURANCE COMPANY LIMITED Versus PRABIN DAS AND ANR.	MR. R C PAUL	MR. S DUTTA MS B DAS (R-2) MR. S DUTTA

LEAVE NOTE OF ADVOCATES FOR 14/09/2023

1)	MR. B K DAS	01-09-2023	To	17-09-2023
2)	MS. P DAS	01-09-2023	To	17-09-2023
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23)	MR P KATAKI	14-09-2023	To	14-09-2023

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[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE ROBIN PHUKAN****COURT NO: 15****[CRIMINAL BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
46 AB/2941/2023	RAHIM UDDIN @ RAHIM ALI Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN MR A AHMED	PP, ASSAM
BAIL HEARING			
47 AB/2377/2023 FIXED	ISTAKFAR HUSSAIN Versus THE STATE OF ASSAM	MR. R BORO	PP, ASSAM
HEARING			
48 Crl.A./177/2023 PART-HEARD, WITH LCR (FIVE FILES). FIXED.	PARAMESWAR RAJOWAR @ PARAMESWAR RAJUWAR Versus THE STATE OF ASSAM AND ANR.	MR S SARMAH MS. RUKMINI BARUA MS. PADMINI BARUA	PP, ASSAM
WITH I.A.(Crl.)/428/2023 in Crl.A./177/2023	PARAMESWAR RAJOWAR @ PARAMSWAR RAJUWAR Versus THE STATE OF ASSAM AND ANR.	MR S SARMAH MS. RUKMINI BARUA MS. PADMINI BARUA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 14/09/2023

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2)	MS. P DAS	01-09-2023	To	17-09-2023
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23)	MR P KATAKI	14-09-2023	To	14-09-2023

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[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE DEVASHIS BARUAH****COURT NO: 17****[CIVIL BENCH-V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
30	WP(C)/1767/2012 PART-HEARD, FIXED	RATNESWAR KALITA and 14 ORS Versus THE STATE OF ASSAM AND ORS	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR.A ROY MS.D L DEKA MR.B K SINGHA	DR.B P TODI GA, ASSAM SC, REVENUE
	WITH			
31	WP(C)/1746/2017	RATNESWAR KALITA and 5 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR.S S DEY MR.M NATH MR.G RAHUL MR.D M NATH	GA, ASSAM SC, FOREST
MOTION				
32	WP(C)/5309/2023 FIXED AT 2:00 PM	M/S DEVI ENGINEERING AND CONSTRUCTIONS PRIVATE LTD Versus OIL INDIA LIMITED AND 2 ORS	MR. K N CHOUDHURY MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	SC, OIL
ADMISSION				
33	WP(C)/3697/2023 FIXED AT 2:00 PM	M/S DEVI ENGINEERING AND CONSTRUCTIONS PRIVATE LTD., Versus OIL INDIA LIMITED (OIL) AND ANR	MR. K N CHOUDHURY MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	SC, OIL

LEAVE NOTE OF ADVOCATES FOR 14/09/2023

-

1)	MR. B K DAS	01-09-2023	To	17-09-2023
2)	MS. P DAS	01-09-2023	To	17-09-2023
3)	MRS. V L SINGH	07-09-2023	To	10-11-2023
4)	MR P K KALITA	01-09-2023	To	20-09-2023
5)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
6)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,14th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE PRINCIPAL SEAT WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AT 10:15 AM]**

LINK FOR REMOTE VIDEO CONFERENCING:

<https://meet.google.com/rrh-uins-zfi>

**LEARNED ADVOCATES CAN AVAIL VIDEO
CONFERENCING FACILITY IN COURT NO. 4]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3005/2023 B/O	AFTAB UDDIN AHMED Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 14/09/2023

1)	MR. B K DAS	01-09-2023	To	17-09-2023
2)	MS. P DAS	01-09-2023	To	17-09-2023
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15)	MR S SARMA	09-09-2023	To	18-09-2023
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18)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023

19)	MS. T SOM	19-09-2023	To	20-09-2023
20)	MR. M BHAGABATI	13-09-2023	To	15-09-2023
21)	MR N J DAS	13-09-2023	To	14-09-2023
22)	MR. T ISLAM	04-09-2023	To	22-09-2023
23)	MR P KATAKI	14-09-2023	To	14-09-2023



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

OLD PENDING HEARING MATTERS WILL NOT BE ALLOWED TO BE ADJOURNED, LEARNED ADVOCATES ARE HEREBY REQUESTED TO BE PRESENT. IN ABSENCE OF LEARNED COUNSELS, MATTER WILL BE TAKEN UP BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
66	Bail Appln./3245/2023 B/O	ZIAUR RAHMAN AND ANR. Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
67	Bail Appln./3248/2023 B/O	KSHAMADHAR KUMAR AND 9 ORS. Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<u>MOTION</u>				
68	AB/3163/2023 B/O	SAIF UDDIN AHMED Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A F N U MOLLAH K ZAMAN	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
69	Bail Appln./2948/2023 B/O	RAHIM BADSHA AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
70	Bail Appln./3191/2023 CONNECTED WITH ITEM NO 47 IN THE DAILY CAUSELIST.	MD. AJIBUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR DEBA SARMAH MS N SHYAM	PP, ASSAM
<u>HEARING</u>				
71	Crl.A./195/2011 BY SLIP	IMRAN ISLAM BORA Versus THE STATE OF ASSAM,	MR.P J SAIKIA MR.A K GUPTA MR.K BARUAH	PP, ASSAM
72	Crl.Rev.P./453/2022 BY SLIP	THE STATE OF ASSAM Versus VIVEK SINGH	PP, ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL

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LEAVE NOTE OF ADVOCATES FOR 14/09/2023

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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION

44	Crl.Rev.P./388/2023 B/O	MONTOSH PAUL Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
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ORDERS

45	Crl.A./311/2014 WITH OFFICE NOTE, LCR 4 FILES, P.B.-1, FIXED	SRI SURAJIT BASUMATARY Versus THE STATE OF ASSAM	MR K P PATHAK (AMICUS CURIAE) MR.S SINHA	PP, ASSAM
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23) MR P KATAKI

14-09-2023

To 14-09-2023



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BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

19	Crl.A./78/2011 (AT 2:00 PM)	ABDUL KARIM BHUYAN @ ABDUL KASIM BHUYAN AND 2 ORS Versus STATE OF ASSAM	MR.G SAROWAR MR.M DUTTA MR.T RAHMAN MR.N UDDIN	PP, ASSAM
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